## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 68(ND)2013 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: Sh Reena Gambhir & Anr. V/s. M/s. Dheradun Automobiles Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

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S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Tarang, Adv.

Resp 2 to 7

ORDER

Ld. Counsel for the respondents submits that there has been a settlement between the parties in respect of the present case and other related matters. None is present on behalf of the petitioner. Court notice be issued to the petitioner through counsel returnable on 26.09.2016.

(Ina Malhotra) Member Judicial